NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 54 of 2017 with TP No. 102/397-398/NCLT/AHM/2016 (New) CP No. 63/397-398/CLB/MB/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

Name of the Company:

Ganpatbhai K. Patel

V/s.

Saibaba Surfactants Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION R

REPRESENTATION

SIGNATURE

1. HITESH BUCH

PCS

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ARJUN SHETH ADV 2. MONAAL DAVAWALA

ARRIXCANT

AD VOCATE

E SOLICITOR

APPLICANT

Monad

ORDER

Learned Advocate Mr. Monaal Davawala present for Applicant/ Original Petitioner. Learned Advocate Mr. Arjun Sheth with Learned PCS. Mr. Hitesh Buch present for Respondent/ Original Respondent.

List the matter for hearing IA 54/2017 on 07.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of July, 2017.